

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 378
ANSWERED ON 08TH DECEMBER, 2022**

ESTIMATION OF DAMAGED NHS

378. MS. CHANDRANI MURMU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has made any estimate of damaged National Highways (NHs) in the country during the last five years;

(b) if so, the details and length of damaged NHs, State-wise;

(c) the funds spent to repair such damaged NHs during the said period;

(d) the details of damaged NHs in the districts of Keonjhar and Mayurbhanj in Odisha; and

(e) the time by which these NHs are likely to be repaired along with the cost involved?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) State / Union Territory (UT)-wise details of reported damages that occurred on National Highways (NHs) during the last five years are annexed.

NH-49 and NH-220 in the districts of Keonjhar and Mayurbhanj in Odisha were damaged.

The development and maintenance of National Highways (NHs) is a continuous process. The main reason for deficiencies in certain

NH stretches are due to inadequate pavement thickness/ composition of State roads while handing them over to the Central Government after declaration of these roads as new NHs. The works on such NHs as well as other NHs are taken up from time to time as per inter-se priority, traffic density and availability of funds to keep the NHs in traffic worthy conditions.

The Ministry finalises the Annual Plan of National Highway (Original) [NH(O)] works in consultation with State Governments/ UTs and other implementing agencies such as National Highways and Infrastructure Development Corporation Limited (NHIDCL) and Border Roads Organisation (BRO). All NHs in need of immediate Development/ Maintenance and Repair (M&R) are included in the same.

Various types of M&R works taken up on NHs include Ordinary Repairs (OR), Periodical Renewals (PR) / Improvement of Riding Quality Programme (IRQP), Special Repairs (SR) and Flood Damage Repairs (FDR).

The M&R of stretches of NHs, where either Development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/ Operation and Maintenance (O&M) Contracts have been awarded, are the responsibility of the concerned Concessionaires/ Contractors till the Defect Liability Period (DLP)/ the Concession Period. M&R of balance stretches of NHs are carried out regularly as per available budgetary outlay, inter-se priority and traffic density to keep such NHs in traffic worthy conditions.

Details of expenditure incurred by the Ministry for development and maintenance of NHs during the last five years are as below:

Category	Amount in Rs. Crores				
	2017-18	2018-19	2019-20	2020-21	2021-22
Development of NHs	49,676	66,781	66,616	88,288	111,812
M&R of NHs	2,579	1,697	1,594	2,650	3,422
Total	52,255	68,478	68,210	90,938	115,234
From 2021-22 onwards, PR/IRQP is funded from NH(O) head. Therefore, Expenditure under M&R from 2021-22 onwards is greater than budgetary outlay for the corresponding year.					

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 378 FOR ANSWER ON 08.12.2022 ASKED BY MS. CHANDRANI MURMU REGARDING ESTIMATION OF DAMAGED NHS****State / Union Territory (UT)-wise details of reported damages that occurred on National Highways (NHs) during the last five years**

S.No.	State/UT	Length in Km				
		Length of Damaged NHs				
		FY 17-18	FY 18-19	FY 19-20	FY 20-21	FY 21-22
1	Andhra Pradesh	50.00	150.00	493.00	237.01	192.00
2	Arunachal Pradesh	76.44	106.61	90.58	97.73	94.62
3	Assam	158.57	75.00	350.65	228.91	278.15
4	Bihar	185.92	390.67	338.05	194.70	92.20
5	Chhattisgarh	0.00	32.00	45.70	90.85	104.89
6	Goa	0.00	0.00	113.60	30.00	0.00
7	Gujarat	102.68	207.97	190.05	195.11	222.47
8	Haryana	13.80	0.00	0.00	6.16	73.64
9	Himachal Pradesh	159.56	200.31	201.37	14.99	170.13
10	Jharkhand	708.00	954.70	762.00	736.07	490.45
11	Karnataka	80.20	44.40	151.24	57.18	163.91
12	Kerala	138.72	340.64	336.97	183.40	222.96
13	Madhya Pradesh	23.27	94.00	30.82	9.70	61.60
14	Maharashtra	856.64	827.43	898.71	1,122.67	865.92
15	Manipur	67.14	22.66	9.30	12.10	20.04
16	Meghalaya	89.60	15.00	77.90	27.11	104.00
17	Mizoram	8.58	5.53	5.96	28.35	79.75
18	Nagaland	2.32	2.27	2.07	55.87	52.65
19	Odisha	259.26	36.98	264.30	187.56	130.96
20	Punjab	23.85	41.40	68.75	41.55	126.01
21	Rajasthan	58.47	260.86	438.74	14.00	597.80
22	Sikkim	8.80	2.17	28.35	9.32	7.85
23	Tamil Nadu	609.20	158.36	194.66	207.10	304.79
24	Telangana	21.40	24.60	267.54	13.60	827.88
25	Tripura	0.00	0.00	0.00	34.70	108.05
26	Uttar Pradesh	421.78	313.32	212.79	484.16	118.24
27	Uttarakhand	87.31	297.80	529.60	384.24	406.11
28	West Bengal	95.00	65.00	45.00	120.00	85.00
29	Jammu & Kashmir	0.33	94.92	0.65	38.93	26.25
30	Ladakh	0.65	0.32	1.32	2.88	1.65
31	Puducherry	23.30	23.30	38.06	28.53	26.93

FY: Financial Year
